(b) what was the length of Indian sea-cast anc* Indian boundaries as on these dates; and

(c) what are the reasons of difference in area< *it sny*> an(* what steps Government propose to take in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The total area of India as on 14 August, 1947 was 32,63,395 sq. kms. The total area of India on 1st January, 1963 was 32,68,090 sq. kms. The latest provisional figure of area of India i_s 32,87,782 sq. kms.

the (b) The length of Indian boundaries was 8,200 miles (13.197 kms) and the length of the Indian sea-coast was 3,500 miles (5633 kms) as given in "India-1953" published by the Ministry of Information and Broadcasting. In 1963, the same pub lication gave the length of the Indian boundaries as 9 425 miles (15.168 kms) and that of sea-coast as 3,535 miles (5,689 kms). In the 1979 edition of this publication, the length of the Indian boundaries is given as 15.200 kms. and that of the sea-cost as 6,100 kms.

(c) The area a_s on 1st January, 1963 included the area of French and Portuguese possession which became part of India. The increase in area as given in the latest provisional figure is due to more precise assess ment resulting from improved techni ques of survey and inclusion of cer tain gulfs and bays a_s inland waters.

12 Noon

RE. ALLEGATIONS AGAINST THE GOVERNMENT OF TAMIL NADU IN REGARD TO THE PILFERAGE OF OIL

SHRI R. MOHANARANGAM (Tamil Nadu): Sir, the hon. Minister

of Petroleum and Chemicals has made some allegations against the Government of Tamil Nadu in regard to the pilferage of oil. Is it fair on the part of the hon. Minister to make theie allegations against the Chief Minister of Tamil Nadu without giving any proper reasons and without any proof with him? The Chief Minister has given the reply yesterday in the Tamil Nadu Assembly. You may kindly tell the hon. Minister that he should not talk like this. This would only upset the peaceful and cordial relations between the Centre and the States.

RE. NOTICE OF PRIVILEGE MOTION

श्री शिव च द्र झा (किहार) : सभापति महोदय, दो-तोंन दिन पहले मैंने ग्रापको एक प्रिविलेज मोशन दिया था। ग्राप उस पर निर्णय दें। ज्ञाप चले जाते हैं। मैंने श्रिविलेज मोशन दिया है, ग्राप निर्णय दें।

श्री सभापति : श्रापके प्रिविलेज मोधन को मैंने देखा है । वह श्रापके वारे में था । नहीं, साफ करिए. (Interruptions) बहुत ज्यादा यादव जमा हो गये हैं ।

श्वी रामानन्ः, यादव जो लफ्ज आपने यूज किया वह गलत था।

श्री रामानन्द यादव (बिहार)ः तब तो आपका निर्णय हो गया, एक्सपंजकर दीजिए ।

श्रीसभाषतिः वहतो छप वृका है, लेकिन ग्रापने गलत कहा ।

SHRI RAMANAND YADAV: You have already given your ruling.

श्री सभापति : कोई आप परवैसा हमला करेगा तो कैसे होगा ।

एक माननीय उदस्य : माफी मांगनी होगी ।

(Interruptions)

श्री रग्मानन्द यादव: मैं भी कह देत हुं हमारी वाल भी सुन लीजिए' हमको